

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 03.02.2020 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

**For Orders**

| S. No. | Case No.  | Name of the parties                                | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1.     | I.A No. 545 & 546 of 2019 in Comp. App. (AT) (Ins) No. 64 of 2020 | Greatship (India) Ltd.<br>Vs.<br>Sudip Bhattachary | Mahesh Agarwal         | Dhrupad Vaghai          |

By Order

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